

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17166 –JK (LD) of 2025
DATED:- 19 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 19 – 11 - 2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No. 17166- JK (LD) of 2025 dated 19.11.2025.

S.No	Case Reference.	Name of Officer
1.	High Court CCP(S)/63/2024 Pardeep Kumar Choudhary V/s Commissioner Secretary Cooperative Department & Ors	Ms. Shahaba Khanam, Sr. Auditor, O/o Joint Registrar, Audit Jammu.
2.	CJM/Sub Judge, Doda The inhabitants of Blog Dali Udhyampur V/s The Registrar Cooperative Societies and Ors.	Mr. Naveed Iqbal Malik, Assistant Registrar Cooperative Societies, Doda
3.	Special Tribunal (Bench I) Lt. Col Kanwal Singh V/s Registrar Cooperative Societies and Ors.	Mr. Devansh Sharma, Assistant Registrar Cooperative Societies, Marh
4.	CAT, Jammu TA/275/2025 SWP/1643/2014 Pankaj Sharma and Anr V/s Cooperative Department and Ors.	Mr. Avishake Raina Sr. Auditor, O/o DAO Ramban

Responsible

Jm